

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Saalim Shoes Pvt Ltd

MAIN PETITION NUMBER : CP/1104/IB/2019

(IA/MA) APPLICATION NUMBERS

IA/1212(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Mr. Ramasamy Meyyappan through video conferencing mode.

List the matter on **28.03.2023** for **physical hearing**.



(SAMEER KAKAR)
MEMBER (TECHNICAL)



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT